

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 193 of 2015

Dated: 8th February, 2019

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

KKK Hydro Power Ltd.

.... Appellant(s)

Versus

Himachal Pradesh State Electricity Board & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. R.K. Mehta
Ms. Himanshi Andley

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-1

Mr. Tushar Srivastava
Ms. Somya Singh for R-4

ORDER

The learned counsel, Ms. Somya Singh, appearing for the fourth Respondent, submitted that the arguing counsel, who is leading in this matter for the fourth Respondent, is in some personal inconvenience to appear before this Tribunal today. Therefore, she requested that a short adjournment in this matter may kindly be granted.

Submission of the counsel for the fourth Respondent, as sated supra, is placed on record.

List the matter for hearing on **20.02.2019**, as agreed by the counsel for the Appellant and the Respondent Nos. 1 and 4.

(Ravindra Kumar Verma)
Technical Member

vt/js

(Justice N. K. Patil)
Judicial Member